

RAJASTHAN HIGH COURT, JODHPUR

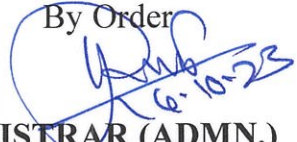
ORDER

No: Estt/HC/2023/ 453

Date: 16/10/23

Following candidates who were offered appointment as Probationer Trainee Junior Judicial Assistant vide order No. Estt/HC/2023/363 dated 23.08.2023 with the direction to join their duties upto 02.09.2023. Thereafter, their joining time was extended upto 03.10.2023 vide order dated 12.09.2023 after considering their requests but they failed to report for joining their duties upto extended time i.e. 03.10.2023, therefore, appointment of these candidates to the post of Junior Judicial Assistant is hereby cancelled with immediate effect:-

S. N.	Merit No.	Name of Candidates Sarva Shri/Ms./Smt.	D.O.B.	Male/ Female	Cat./Sub. Cat.	Place of posting
1	1420	PRATEEK SHARMA	05/10/1990	Male	GENERAL / B & LV	Jodhpur
2	1971	SHAIENDRA KUMAR SHARMA	11/09/1986	Male	GENERAL	Jaipur

By Order

REGISTRAR (ADMN.)

No:I/A(iii)(a)(1)10/2019/ 1974

Date: 16/10/23

Copy forwarded to the following for information and necessary action:-

1. Registrar(Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. Confidential Section, Rajasthan High Court, Jodhpur.
4. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
5. Concerned
6. Personal file.


REGISTRAR (ADMN.)